

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 19.02.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –12.02.18 to 16.02.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –12.02.18 to 16.02.18.

1. Administrative Changes:-

- Order regarding posting of Shri Sharad Chandra Srivastava, Addl. Commissioner, as OSD(Anti-Smuggling) in CBEC on loan basis, has been issued vide Office Order No. 25/2018 dated 15.02.2018.

2. Legislative Changes:-

- Notification No. 26/2018-Cus, dated 12.02.2018 has been issued to further amend the Notification No. 50/2017-Cus, dated the 30.06.2017 so as to reduce the Basic Customs Duty on motorcycles falling under tariff heading 8711.

3. Any Order:-

- Corrigendum to Order No. 05/2017-Service Tax dated 16.11.2017 issued on 13.02.2018.-ST dated 24.11.2017 issued 10.02.2018.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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